

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-211/2013/11910 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Charaideo.

Dated Guwahati the 19th December, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJCHA/1979/2024, dtd. 16.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **half day casual leave on 21.12.2024 (second half), along with station leave permission, with the official vehicle, at own cost, from the evening of 21.12.2024 till the morning of 02.01.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-211/2013/11911 /A, dated , 19-12-24

Copy to:

1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)